GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 4981
ANSWERED ON FRIDAY, THE 31ST MARCH, 2017
[CHAITRA 10, 1939 (SAKA)]

PENALTY ON COMPANIES

QUESTION

4981. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:
SHRI LAXMI NARAYAN YADAV:

Will the Minister of CORPORATE AFFAIRS
be pleased to state:

(a) whether several companies have not paid the penalty imposed
on them on various issues;

(b) if so, the number of such companies which have not paid the
penalty imposed on them along with the details of the penalty
amount;

(c) whether the Government has collected the penalty amount from
these companies and if so, the details thereof and if not, the reasons
therefor; and

(d) the reaction of the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE (SHRI ARJUN RAM MEGHWAL)
MINISTRY OF CORPORATE AFFAIRS

(a) to (d): Yes, Madam. There are 222 numbers of companies which
have not paid penalty of Rs. 3,42,47,000/-. The recovery of the unpaid
penalty amount is a continuous process.

******